

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P.NO.98/2006 IN
O.A.No.2873/1997

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New Delhi this the 23rd day of March 2006

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Kanchan Kapoor
R/o 4/61, Geeta Colony
Gandhi Nagar, Delhi
 2. Neem Ullah Khan
S/o Khalil Ullah Khan,
951-Teliwada
Sardar Bazar, Delhi
 3. Iftikhar Uz Zaman
S/o Ziaur Rahman
R/o K-78/A, First Floor
Batala House
Jamia Nagar, Okhala
New Delhi-110053.
 4. Bhagawati Prasad Sharma
S/o Shri Panna Lal Sharma
C-6/35, Yamuna Vihar
Delhi-110053.
 5. Smt. ViJay Laxmi
R/o X/2485, Raghubarpura-2
St.No.9, Gandhi Nagar
Delhi.
 6. Mrs. Kusum Kshatriya
W/o Shri K.V.S.Manian
R/o Flat No. 74, A-21, Ashoka Aptts.
Paschim Vihar, New Delhi-110063
 7. Komal Verma
R/o 1175, Mohalla Imli
Gali Dharamshala Wali
Kucha Pati Ram, Delhi
- Petitioners.

(By Advocate: Shri S.M.Garg)

- VERSUS -

1. Shri S.K.Arora
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi.

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2. Shri Brijeshwar Singh
Director General
All India Radio
Akashwani Bhawan
Parliament Street
New Delhi.

3. Shri S.V.Kapil
Station Director
All India Radio
Akashwani Bhawan
Parliament Street
New Delhi.

..... Respondents.

ORDER (ORAL)

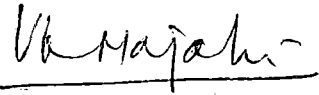
By Hon'ble Shri V.K.Majotra.VC(A)

Learned counsel for applicant seeks and is allowed to withdraw the petition
with liberty to resort to appropriate legal proceedings.



(Mrs. Meera Chhibber)
Member (J)

/mk/



(V.K.Majotra) 23.3.06
Vice Chairman (A)